

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 22/CB/2023, IA (IB) No. 159/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indian Bank -Vs- Vinod Agarwal
Under Section	95 IBC

For Petitioner (s)

Mr. Adishree Mishra, Adv.
Mr. Nikhilesh barik, Adv.

For Respondent (s)

Mr. S. Sourav, Adv.

ORDER

IA (IB) No. 159/CB/2023

Ld. counsel Ms. Adishree Mishra appears for the RP. Ld. counsel Mr. S. Sourav appearing for Personal Guarantor seeks further time to file objection to the RP report. Further four weeks time is granted to file objection/additional documents. List the matter on 06.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)